

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

204. C.P. (IB)/1021(MB)2023

IN THE MATTER OF

Rmol Engineering And Offshore Limited

... Petitioner

Vs

Budding Mercantile Company Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 22.03.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Siddha Pamecha (PH)

For the Respondent: Adv. Mily Ghoshal (PH)

ORDER

Counsel for the Respondent prays for some time to tender the written submissions.

Allowed as prayed for. Adjourned to **01.04.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/